

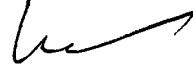
(1)

Dated 11.12.92

Hon. Mr. Justice U.C. Srivastava, V.C.  
Hon. Mr. K. Obayya, A.M.

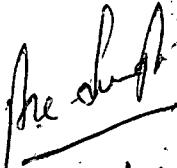
The applicant is employee of  
Industrial Finance Corporation of India  
under notification. This Corporation does  
not come under the Jurisdiction of Tribunal.  
Accordingly the application is rejected.  
Let the papers ~~will~~ be returned to the applicant.

  
A.M.

  
V.C.

(m.m)

Received all the papers  
alongwith power paper and original  
petition and one second copy

  
A.M.

10/12/92